

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-7/2016

In the matter of :

M/s. Pinikio Entertainment (P) Limited

....PETITIONER

SECTION :

Under Section 391 (2) & 394

Order delivered on 23.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)
Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner

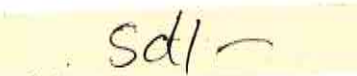
: Mr. R. Jawahar , Advocate
Ms. Apoorva Agrawal, Advocate

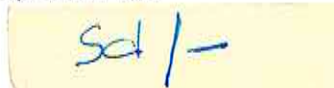
For the Respondent/Cor. Debtor

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ORDER

At the request of the Learned Counsel for the petitioner, the matter is posted for hearing on 07.9.2017 before the Hon'ble Principal Bench.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.8.2017